

CENTRAL ADMINISTRATIVE TRIBUNAL JABALPUR BENCH
JABALPUR

C APPLICATION NO 1014/06

APPLICANT (S). Bhagwan Singh vs U.O. 2677. RESPONDENT (S)

ADVOCATE FOR APPLICANT (S) Smt. Renu Kocher

ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

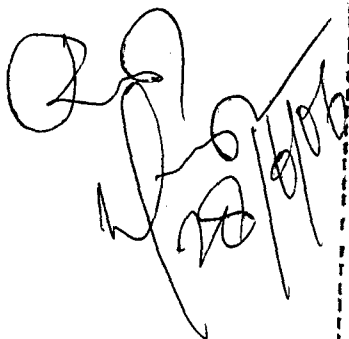
Notes of the Registry

Order of the Tribunal

B.B. 26

Filed on 7.3.06

Sub. - E.P.O.

List for admission
at Bilaspur
Circuit sitting.MDP
8.3.06
C.O.


Memo filed
by Shri H.B. Shrivastava
RM B. 21.3.06

28.6.2006

Applicant by Smt. Renu Kocher.

Heard the learned counsel for the applicant.

Issue notices to the respondents to file the reply.

Shri M.N. Banerjee, Standing counsel for the Railways is present and accepts notices on behalf of the respondents. The respondents are directed to file reply within 4 weeks, rejoinder if any may be filed within 2 weeks, thereafter.

List the matter for orders in the next circuit court sitting to be held at Bilaspur.

(A.K. Gaur)

JM

(Dr. G.C. Srivastava)

VC

01.09.2006

Applicant by Smt. Renu Kocher.

Respondents by Shri H.B. Shrivastava.
Heard the parties.

The applicant who appeared in person stated that he does not want to press this Original Application. Counter reply has been filed by the respondents in this case. The same is taken on record.

In view of the statement of the applicant the Original Application is dismissed as ~~XXXXXX~~ not pressed with a liberty to the applicant to file a fresh OA if he still feels aggrieved and so advised.

(A.K. Gaur)

JM

(Dr. G.C. Srivastava)

VC